

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 736/2024

MANGAL SINGH

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

Crl.A. No. 737/2024 (II)

Date : 23-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit Pandey, Adv.
Mr. Adhyayan Gupta, Adv.
Ms. Shashi Kiran, AOR
Ms. Ashtha Shrivastav, Adv.

Mr. Jitendra Kumar Tripathi, Adv.
Mr. Aditya Mishra, Adv.
Mr. Devendra Kumar Shukla, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 736/2024

Service is complete on all the Respondents.

Records have already been received from the High Court and the
Trial Court.

The matter be processed for listing before the Hon'ble Court,

under the rules.

In the meantime, parties may file the additional documents, if any.

Crl.A. No. 737/2024

Ms. Ashtha Shrivastav, Ld. Counsel submits that Ms. Shashi Kiran, Ld. Counsel for the appellant has been designated as Senior Counsel. Ld. Counsel seeks and is granted one week's time to take appropriate steps in this regard.

Service is complete on all the Respondents.

Records have already been received from the High Court and the Trial Court.

The matter be processed for listing before the Hon'ble Court, under the rules.

In the meantime, parties may file the additional documents, if any.

SUJATA SINGH
Registrar

MG